

# **THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM, AND ARUNACHAL PRADESH)

## **N O T I C E**

**Dated 20.05.2025**

**No.HC.V-32/2022/477 /Estt####** This is to inform all concerned that the Annual Performance Appraisal Report (APAR) remarks for the year **2024** are now being communicated.

The APARs for officers and staff of this Registry that have been recorded are now available on the **Employee Attendance Management System**. Please refer to **Annexure-I** for the procedure to access your APAR remarks for the aforementioned year.

The APAR grading for the remaining officers and staff are still under process and the same will be uploaded to the web module once completed.

Should any officer or staff of this Registry be unable to view or download their APAR remarks, they can collect a physical copy from the Establishment Section after **19.05.2025**.

Furthermore, officers and staff who wish to submit a representation for reviewing their APAR remarks for 2024 may do so within **15 days** from the date their APAR report was generated, as indicated on their respective reports.

By order

*sd/-*

**REGISTRAR (ESTABLISHMENT)**

**Memo No.HC.V-32/2022/477A/Estt.**

**Dated: 20.05.2025**

Copy for information:-

1. The Registrar (Vigilance/Admn/Judl), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Secretary, Gauhati High Court Legal Services Authority (Committee), Gauhati High Court, Guwahati
4. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
5. The Deputy Registrar \_\_\_\_\_, Gauhati High Court, Guwahati.
6. The Assistant Registrar, \_\_\_\_\_, Gauhati High Court, Guwahati.
7. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
8. The Special Officer, Translation Wing, Gauhati High Court, Guwahati
9. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
10. The Project Manager, Gauhati High Court, Guwahati, he is also directed to upload the order in the website of the Gauhati High Court, Guwahati.
11. The Court Manager, Gauhati High Court, Guwahati
12. The Senior Private Secretary/ Private Secretary to Hon'ble Mr./Mrs. Justice....., Gauhati High Court, Guwahati.
13. Finance and Accounts Officer, Gauhati High Court, Guwahati
14. The AOJ (\_\_\_\_\_), Gauhati High Court, Guwahati.
15. The Court Officer-I/II, Gauhati High Court, Guwahati.
16. The Court Masters, Gauhati High Court, Guwahati.
17. The CA to the Registrar General, Gauhati High Court, Guwahati.
18. The Senior Personal Assistants to Hon'ble Mr./Mrs. Justice....., Gauhati High Court, Guwahati.
19. The High Court Notice Boards (Old and New Blocks), Gauhati High Court, Guwahati
20. The Order File.

*[Signature]*  
20/5/25

**REGISTRAR (ESTABLISHMENT)**

1. Enter the User ID and Password in the given User ID and Password field.

The Gauhati High Court, Guwahati

Enter User Name

**Passwort:**

Enter Password

**Log In**

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$$\frac{d^2 \theta}{dt^2} + 2\alpha \frac{d\theta}{dt} + \omega^2 \theta = 0,$$

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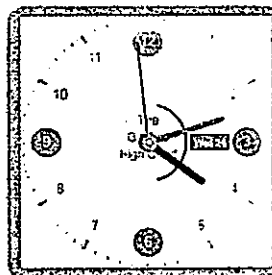
## 2.1.2.2. *Staphylococcus aureus*

2, 3, 7, 8

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**Your Attendance will be recorded as per the time & date shown in the Clock.**

🔄 Please update your personal information (under profile menu)



- Click on the '**Generate**' button. Once clicked APAR data will be generated as per remarks given. Click on '**Print**' button to take print out of the APAR for a particular year.

Print Button

The screenshot shows the 'ACR Remarks' section of a web application. It includes a sidebar with navigation links like 'Home', 'Remarks', and 'ACR Details'. The main content area is titled 'Communication of Remarks recorded in your ACRs' and contains a note: 'Date of Generation shall be considered as Date of receipt of that concerned ACR'. Below this is a table with columns: 'Sl No', 'Year', 'Generated Date', 'Issue Date', 'Remark of Reporting Authority', 'Remark of Reviewing Authority', 'Remark of Accepting Authority', and 'Action'. The table has one row with data for the year 2018. A 'Generate' button is located at the end of the table row.

Generated ACR

Generate Button

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(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Remarks recorded in your ACR for the year 2018

ACR 2018

The remarks recorded in your ACR for the year 2018 is shown below

Remarks/grading of the Reporting Authority.	Remarks/grading of the Reviewing Authority.	Remarks/grading of the Accepting Authority.

You are further informed that your representation, if any, for reviewing of the remarks recorded in your ACR, shall be submitted to the Registrar (Establishment) on or before 10/04/2021 i.e. 10 (ten) days from date of generation i.e. 31/03/2021.

Thank You